

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 207**  
**IB-220/ND/2023**  
**IA-141/2024**

**IN THE MATTER OF:**

**Bank of Maharashtra (through RP)**

**... Applicant/Petitioner**

**Versus**

**Mr. Bhupinder Pal Singh**

**... Respondent**

**Under Section: 95(1) of IBC, 2016**

**Order delivered on 22.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4:45 pm., let the matter be listed for hearing on 01.05.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**